

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH - I,
MUMBAI

CP 772/252(1)/MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **03.09.2018**

NAME OF THE PARTIES: **ESS SQUARE DEVELOPERS PVT. LTD.**

v/s.

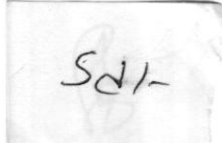
ROC, MUMBAI

SECTIONS OF THE COMPANIES ACT : SECTION 252(1) OF C.A. 2013.

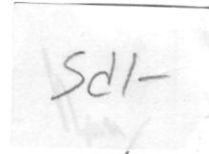
ORDER

37. CP 772/252(1)/MB/2018

None present. List this matter on 4.10.2018



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)